

**COURT- 2**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**No. 183 OF 2018**

**Dated: 4th October, 2019**

**In the matter of:**

**Laurel Apparels**

**.... Appellant(s)**

**Versus**

**Karnataka Electricity Regulatory Commission**

**.... Respondent(s)**

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **28.11.2019.**

**Court Master**

NR